NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA//16/2017

PETITION NUMBER

: CP/31/2017

NAME OF THE PETITIONER(S)

: THE MADRAS RACE CLUB

NAME OF THE RESPONDENT(S)

: MUTHUKARUPPAN

UNDER SECTION

: 97 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Pelition in CA 196/17

Resp. in (P31/17) RAMASHAMY MEYYAPDAN

* PREETI MOHAN

Lead by. Sq. Adv. Savankaranerajanan AR. RAMANATHA

Coul for Applicat A Russ

Me. Lamon any

1

ORDER

Counsels for both the parties are present. The report has been submitted by the Independent person viz., Hon'ble Retd. Justice K.P. Sivasubramaniam; copies of which are given to the Counsel for the Petitioner and Counsel for the Respondent in open court. Put up for further hearings on **27.11.2017** at **10.30** A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)

-Sel-